

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.02.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrarcourt>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1188 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 536 of 2024	Jatinder Oberoi Vs. Narendra Singh Chhabra & Anr.	Harshit Khare
2.	I.A. No. 1189 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Manojkumar Balubhai Shah Vs. Bank of India	Disha Shah
3.	I.A. No. 1194 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Prashant Giridhar Menon Vs. ---	Yahya Batatawala
4.	I.A. No. 1195 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Employees Provident Fund Organisation, Amritsar Vs. Divan Asparan Nabir & Anr.	Kaushal Gautam
5.	I.A. No. 1196 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Nirav Anupam Tarkas Vs. Anchor Leasing Private Limited & Anr.	Shashank Bajpai
6.	I.A. No. 1226 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) No. 161 of 2025	Mohaque Deepak Mehra Vs. Dishti Industries Pvt. Ltd. & Ors.	Ashish O. Lalpuria

Copy to: -

1. **Notice Board**
2. **Website: <https://nclat.nic.in/>**

By order

-sd/-

Assistant Registrar